



2026:AHC:42579-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 2483 of 2026

Rajvinder Singh And 3 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kulveer Singh
Counsel for Respondent(s)	:	G.A., Gyan Chandra Yadav

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. After some arguments, learned counsel for the petitioners has made a statement at the Bar that he does want to press this writ petition and seeks to withdraw it with liberty to file fresh with better particulars.
2. In view of the above, this writ petition is dismissed as withdrawn with the aforesaid liberty.
3. Certified copy of the impugned FIR be returned to learned counsel for the petitioners as per Rules.

February 25, 2026
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(Achal Sachdev,J.) (Rajiv Gupta,J.)